

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 1769

TO BE ANSWERED ON MARCH 06, 2018

PUCCA HOUSES

No. 1769 SHRI NAND KUMAR SINGH CHOUHAN

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the time by which the Government proposes to provide Pucca houses to all families living in Kutcha houses in the rural areas under the Pradhan Mantri Awas Yojana;
- (b) the number of families, living in Kutcha houses in Madhya Pradesh who have been included in SECC-2011 list; and
- (c) the time by which pucca houses are likely to be provided to such families?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) to (c): The Pradhan Mantri Awas Yojana - Gramin (PMAY-G) is administered by Ministry of Rural Development (MoRD). As reported by MoRD, the Government of India is committed to provide houses to all by 2022. To achieve this objective, the erstwhile rural housing

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scheme of Indira Awaas Yojana (IAY) has been restructured into PMAY-G with effect from April 1, 2016. In the initial phase of PMAY-G, 1 crore pucca houses are to be constructed in rural India by March 2019.

The universe of eligible beneficiaries under PMAY-G consists of the houseless and households living in zero, one or two room houses with kutcha wall and kutcha roof as per the Socio Economic and Caste Census (SECC) 2011 data, after applying the 13 point exclusion criteria and verification by Gram Sabha. As on February 28, 2018, around 36.79 lakh households have been found eligible to receive assistance under PMAY-G in the State of Madhya Pradesh after due verification by the Gram Sabha and completion of Appellate proceedings.
